

Seventeenth Loksabha

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Title: Request to open the 23 mills under the National Textile Corporation in Thrissur Parliamentary Constituency.

SHRI T. N. PRATHAPAN (THRISSUR): Hon. Speaker, Sir, there are 23 textile mills in India under the National Textiles Corporation. In the first lockdown of COVID-19 pandemic, that is in March, 2020, all these 23 mills were closed. When I asked about this during the Question Hour, I was given the answer that eight mills will be opened and the other 15 mills will remain closed. These eight mills were open for a short period and later they also had closed all operations.

17.12 hrs

(Shri N. K. Premachandran *in the Chair*)

In Kerala, there are four mills and two of them are in my Constituency, namely Alagappa Textile Mills, Alagappa Nagar Gram Panchayat and Kerala Lakshmi Textile Mills, Pullazhi, Thrissur Corporation. The workers in these 23 mills are not given their salaries in full. Further, there is no financial bonus or allowances for them, and there were many temporary workers who are suffering due to unemployment. My request is that all these 23 mills under the National Textile Corporation should be opened immediately and the pending payments should be distributed to them.

Actually, we talk about 'Make in India' but we had closed all our mills for two years. Indian textile products are very famous all around the world, but we cannot produce anything from closed mills.

HON. CHAIRPERSON : Please put the demand and conclude.

SHRI T. N. PRATHAPAN : Will the Textile Minister take interest in opening all these mills without any delay? Thank you, Sir.

HON. CHAIRPERSON: Shri Asaduddin Owaisi -- not present.

Shri Ram Kripal Yadav